

(3)

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Dated: This the 02nd day of APRIL 2008

Original Application No. 389 of 2006 (UK)

Hon'ble Mr. Justice A.K. Yog, Member (J)
Hon'ble Mr. N.D. Dayal, Member (A)

Ganesh Singh, A-III-38, S/o Lalte Sri Hulsi Singh, R/o Assembly II, Ordnance Factory, Raipur, Post Office - Raipur, Dehradun.

... Applicant

By Adv: Sri A.K. Singh and Smt. Rekha Singh

V E R S U S

1. Union of India through Defence Secretary, Ministry of Defence, South Block, New Delhi.
2. General Manager, Ordnance Factory, Raipur, Dehradun.

... Respondents

3. Sri B.D. Thapliyal, A-II 16 Add: B- Block, Race Course, Sumanpuri Distt: Dehradun.
4. Sri C.D. Shukla, A-II-08, C/o Junior Works Manager, Official Add: Assembly IInd, Ordnance Factory, Raipur, Post Office, Raipur, Dehradun.

... Proforma - Respondents

By Adv: Sri R.P. Singh

O R D E R

By Justice A.K. Yog, Member (J)

Heard Smt. R. Singh learned counsel for the applicant and Sri R.P. Singh learned counsel for the respondents.

2. This OA is being filed alongwith application for condonation of delay. According to the applicant the

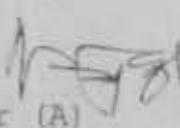
Ans -

(M)

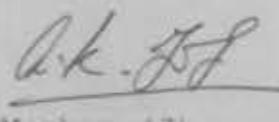
delay deserves to be condoned in view of the fact that they have raised their grievance before the competent authority by filed representation. Considering the nature of the case we do not deemed it appropriate to reject this OA on this ground particularly in view of our order proposed by us while disposing of this OA.

3. The applicant is directed to file copy of the OA with all Annexures before the competent authority within 04 weeks who shall decide the same in accordance with law, rules and regulation etc. exercising unfettered discretion including question of ~~q.~~ latches on the part of the applicant, if any, in making their claim, within a period of 03 months from ~~as of Receipt of OA~~ the date ^l a certified copy of this order is served upon him. The decision taken shall be communicate to the applicant forthwith.

4. The OA is accordingly disposed of subject to the above direction. No costs.


Member (A)

/pc/


Member (J)